65

local people and problems on the labour front. The memorandum is under examination in consultation with the Fertilizer Corporation of India Ltd.

## ASSOCIATED **JOURNALS** LTD. **NEW DELHI**

790. DR. K. NAGAPPA ALVA: SHRI GANESHI LAL CHAU-DHARY:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) the names of the shareholders of the Associated Journals Ltd., New Delhi; and
- (b) the details of licences issued to and income-tax arrears, if any, against the companies associated with those who held shares in the Associated Journals Ltd., New

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI D. R. CHAVAN): (a) List of shareholders is a public document and can be seen in the office of the Registrar of Companies, Kanpur.

(b) It would not be possible to ascertain the association of shareholders of a company with other companies in the corporate sector.

## SHORTFALL IN POWER GENERA-TION IN THE FOURTH FIVE YEAR PLAN PERIOD

791. SHRI **KOTA** PUNNAIAH: SHRI GURUMUKH SINGH MUSAFIR: SHRI J. S. TILAK: SHRI CHANDRA SHEKHAR: SHRI KRISHAN KANT: DR. Z. A. AHMAD: SHRI VEERENDRA PATIL: DR. K. NAGAPPA ALVA: SHRI GANESH LAL MALI:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the target fixed for power generation for the Fourth Five

13 RS.—3.

Year Plan is likely to be achieved; and

(b) if not, what is the likely shortfall and how Government propose to meet the shortfall?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI **BALGOVIND** VERMA): (a) and (b) The latest review indicates that there may be a shortfall of 3 to 3.5 million kW in the Fourth Plan target of installed generating capacity. The following steps have been taken to reduce the shortfall to the extent possible: —

- (i) expediting the delivery of generating plant and equipment.
- (ii) accelerating the progress of Civil works wherever possible.
- (iii) reviewing periodically the progress of manufacture of generating plant and equipment and coordinating them with the progress of civil works.
- (iv) accelerating construction sanctioned inter-State and interregional transmission links to enable transfer of power from surplus areas to neighbouring deficit areas so as to ensure optimum utilisation of the available generating capacity.

## नर्भदा जल विवाद

792. श्री राम सहाय : क्या सिकाई श्रीर विद्युत मंत्री यह बताने करेंगे कि:

- (क) क्या नमंदा जल विवाद न्याया-धिकरण ने अपना काम पूरा कर लिया है : ग्रौर
- (ख) यदि नहीं तो इसके कब तक पूरा हो जाने की सम्भावना है ?

## UNARMADA WATER DISPUTE

792. SHRI RAM SAHAI: Will the Minister of IRRIGATION AND

t[] English translation.